

Central Administrative Tribunal
Principal Bench

CP No.848/2017
MA No.1943/2018
in
OA No.4063/2016

New Delhi, this the 12th day of July, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)

Rakesh Kumar Gupta
(VH) Emp. ID 19900636 Vice Principal under suspension)
s/o late Mr. Kanhaiya Lal Gupta, Age 52 years,
R/o 30/LG-1, Teachers Apartment, Block A,
Dilshad Colony,
Delhi – 110 0095. ...Petitioner

(None)

Versus

1. Shri Vijay Kumar,
Secretary to Lt. Governor GNCT Delhi),
O/o Lt. Governor's Secretariat GNCT Delhi,
Raj Niwas Marg, Delhi – 110 054.
2. M.M.Kutty
(Previous Chief Secretary, Govt. of NCT of Delhi),
O/o A-Wing, 5th Floor, Delhi Secretariat,
IP Estates, New Delhi – 110 002.
3. Smt. Saumya Gupta,
(Director of Education GNCT Delhi)
O/o The Director of Education, GNCT Delhi,
Room No.12, Old Secretariat,
Delhi – 110 054. ...Respondents

(By Advocate: Shri G.D. Chawla)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman:

The applicant filed OA No.4063/2016 complaining that the representations dated 04.12.2015, 04.07.2011 and 01.03.2016 submitted to the respondents were not being

considered. The OA was disposed of at the admission stage itself on 09.12.2016 directing the respondents to dispose of the representations within three months.

2. This contempt case is filed alleging that the respondents have not complied with the directions issued by this Tribunal in the OA.

3. The respondents filed compliance affidavit together with a copy of the order dated 10.05.2018 passed by the Deputy Director of Education, Zone-VI. Through this order, the representations filed by the petitioner have been disposed of.

4. In view of the above, nothing remains to be decided in the contempt case. It is accordingly closed. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L.Narasimha Reddy)
Chairman

/na/